of view with the intention of ensuring that the objectives laid down in the Electricity (Supply) Act, 1948 are realised through the Boards;

- (b) whether it is a fact that under the act of 1948, qualifications for 3 members of the Board have been laid down and if so, whether the Central Government have checked up whether the same have been adhered to by the State Governments at the time to the constitution of the Boards; and
- (c) whether the Secretaries of different Departments of the State Government are usually made part time members of the Board and if so, the reasons there for ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND (PROF. SIDDHESH-WAR **POWER** (a) Last PRASAD) PRASAD) : (a) Last comprehensive review made by the Central Government in the Ministry of Irrigation & Power was in 1964 by a Committee appointed by the This review was made with a Government. view to improving the financial working of the State Electricity Boards. The important recommendations this those relating particularly Committee. achievement of financial returns, have been accepted by the Central Government and their implementation has been followed up with the State Electricity Beards from time to time.

- (b) The qualifications of 3 Members of the State Electricity Board have been laid down in section 5 of the Electricity (Supply) Act, 1948. The Members of the Board are appointed by the State Government. No occasion has arisen for the Central Government to check whether the State Governments have been appointing the Members of the Boa'd in accordance with the provisions of the Act.
- 0) Secretaries of different Departments of the State Government may be appointed as part-time Members of the State Electricity Boards.. They are usually appointed as parttime Members of the Board by the State Governments to provide for co-ordination of various activities concerning the development and utilisation of power in the State.

1432. [Trans/erred to the 1st September, '970.]

PERMANENT AND TEMPORARY POSTS IN MINISTRY OF DEFENCE

to Questions

1433. SHRI BHOLA PRASAD: Will the Minister of DEFENCE be pleased to state:

- (a) what is the authorised permanent strength and number of temporary posts in the decentralised grades of the Central Secretariat Service, Central Secretariat Clerical Service and Central Secretariat Stenographers Service in the Ministry of Defence as on the 1st January, 19G3; and
- (b) the number of temporary posts in each service converted so far into permanent cadre year-wise and grade-wise, in accordance with the instructions of the Ministry of Home Affairs O. M. No. u/2i/6a-CS(A), dated the 29th March, 1963?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a)

Authorised No. of permanent temporary strength posts (Totel)

Central Secretariat Service-

Secti	on Offi	46	15	
Assis	tant .		193	36
Central	Secretar	int Class	and Coming	

Central Secretariat Clerical Service—

Grad	ie I	•	61	4
Grad	le II		216	37
Central	Secretariat	Steno	graphers Servi	ice-

Grade	1		4	3
Grade	11	· .	48	9

(bN Ministry of Home Affairs O.M. No. n/2i/62-CS(A), dated the 29th March, 1963, lays down the procedure for fixing the authorised permanent strength of the decentralised grades of the three Services.

strength of each of the grades year-wise is F. i8(a)-E(Spl)/60, dated 24-3-60. attached (St;tement I).

Conversion of temporary posts into permanent ones is made in accordance

A Statement s lowing the permanent with orders in Ministry of fFinance O.M. No.

A statement showing year-wise the number of temporary posts in each grade converted into permanent ones from 1963 is attached (Statement II).

STATEMENT I

Total permanent strength of the decentralised grades of the Gentral Secretariat Service, Central Secretariat Clerical Service and Gentral Secretariat Stenographers Service in the cadre of the Ministry of Defence from 1963 to-date

	:963	1964	1965	1966	1967	1968	1969	1970
Central Secretaria)	
Section Officer	46.	46	48	51	53	68	68	
Assistant .	93	193	196	207	214	214	214	
Central Secretarias								
Grade I .	61	61	62	.63	65	66	66	
Grade II .	216	216	220	222	226	226	226	Under
Gentral Secretariat	Stenogra	phers Seri	rice				(dera-
Grade							5	
Grade I	4	4	4	4	5	5	8	
Grade II	48	48	50	54	56	57	57	
*Grade III							65	

^{*}Note.—Selection Grade and Grade III of Stenographers were introduced on the reorganisation of the Central Secretariat Stenographers Service with effect from 1-8-69.

STATEMENT II Number of temporary posts in each grade converted into permanent ones year-wise from 1963 to-date

	1963	1964	1965	1966	1967	1968	1969	1970
Central Secretariat Section Officer.	Service Nil	Nil	2	3	2	15	Nil	
Assistant .	Nil	Nil	3	11	7	Nil	Nil	Under
Gentral Secretariat	Glerical	Service						dera- tion
Grade I .	Nil	Nil	i	I	2	ı	Nil	Cion
Grade II .	Nii	Nil	4	2	4	Nil	Nil .)

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	1963	1964	1965	1966	1967	1968	1969	1970
Gentral Secretaria	t Stenogra	phers Serv	ice)	
Selection Grade							5 *	Under
Grade I	Nil	Nil	Nil	Nil	1	Nil	*Nil	consi-
Grade II	Nil	Nil	2	4	2	1	*Nil	dera- tion
Grade III							*Nil	

*Note.—The Selection Grade and Grade III of Stenographers were introduced on the reorganisation of the Central Secretariat Stenographers. Service with effect from I-8-69. At the initial constitution stage 5 permanent posts of old Grade I were converted into Selection Grade and 8 permanent posts of old Grade II were converted into new Grade I of the reorganised Service.

CONSTRUCTION OF A BUILDING BY U.S.S.R. EMBASSY IN BOMBAY

1310. SHRI S. N. MISHRA: SHRI S. D.
MISRA: SHRI MANUBHAI
SHAH: SHRI MAHAVIR
TYAGI: SHRI RAJNARAIN: SHRI
C. D. PANDE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a.) wliethei a huge building overlooking the residence of the Chief Minister of Maharashtra is being constructed by the U.S.S.R. Embassy in Bombay and
- (b) if so, what steps Government are taking to stop the construction of this building ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) The Trade Representation of the U. S. R. in Bombay have constructed a three-storeyed building which is locattd across the residence of the Chief Minister of Maharashtra on Mount Pleasant Road, Bombay.

(b) The lease of the site and the construction o the building do not conflict with our laws.

Transferred from the 25th August, 97°-

SALE OF RAW COFFEE

1475. DR. B. N. ANTANI : SHRI P. S.
PATIL : SHRI B. N. MANDAL :
SHRI RUDRA NARAIN JHA . SHRI
GODEY MURAHARI :

Will the Minister of FOREIGN TRADE be pleased to state :

- (a) whether it is a fact that he intervention of Prime Minister has been sought by the Coffee Board Labour Union to prevent the Board to hand over the sales of raw coffee to the private sector;
- (b) whether it is also a fact that a memorandum has been submitted to Government by the said Labour Union in this regard;
 - (c) if so, the details thereof; and
- (d) the steps taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE {CHOWDHARY RAM SEWAK) : (a) No, Sir.

(b) to (d) Do not arise.

Transferred from the 28th August, 1970.